

(d) and (e) BSF has not submitted any wish list to the Government to check infiltration across the borders.

**Sri Lankan refugees falling victim to traffickers**

1316. SHRIMATI KANIMOZHI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there exists any official data on the number of Sri Lankan refugees in India falling victim to traffickers;
- (b) if so, the details thereof, including number of convictions in such cases;
- (c) whether there has been any attempt by the policing machinery to recover the money duped from the victims and to provide them relief; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) Registration of cases and taking actions thereon in respect of offenders including foreigners come within the purview of the respective police stations and State Government/UT Administrations concerned. Statistical data of this nature is not centrally maintained.

**Additional BOPs on Indo-Pak and  
Indo-Bangla border**

1317. DR. CHANDAN MITRA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has formulated any plan for use of modern floodlights and other latest technology in order to check infiltration and cross border movement of terrorists especially at international borders with Pakistan and Bangladesh;
- (b) if so, the details thereof; and
- (c) the further steps taken by Government to construct additional border outposts (BOPs) on Indo-Pak and Indo-Bangla border and also to provide better communication and infrastructural in all BOPs for ensuring effective monitoring of the country's borders?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) To check infiltration and cross border movement of terrorists at international borders with Pakistan and Bangladesh, Government has not formulated any plan for use of modern floodlights. However, Government has sanctioned 3117 km. of floodlighting works along Indo-Bangladesh out of which work to the extent of 1179 km. has been completed. Similarly, 2019 km. of floodlighting works were sanctioned along Indo-Pakistan border, out of which work to the extent of 1869 km. has been completed.

However, latest technology has been provided in the Force to check infiltration and cross border movement of terrorists at international border with Pakistan and Bangladesh.

(c) Government has authorized 1882 BOPs for both Indo-Bangladesh and Indo-Pakistan borders. Details of BOPs on Indo-Pakistan and Indo-Bangladesh borders are as under:-

(a) Indo-Pakistan border - 697 BOPs

(b) Indo-Bangladesh border - 1185 BOPs

Out of total authorized 1882 BOPs, 509 composite BOPs were sanctioned by MHA in 2009, which are to be constructed in a phased manner till March, 2014. The 509 BOPs include 38 BOPs of Jammu Frontier which already exist and has been approved by the Government for up-gradation as composite BOPs. After establishment of all sanctioned BOPs along the borders of both theatres, the *inter-se* BOPs distance will be less than 3.5 km. which will facilitate in enhancing the effective domination of the borders.

Several latest technology-based Special/surveillance equipments have been provided to the troops to check infiltration and cross border movement at international borders with Pakistan and Bangladesh, namely, binocular all tupes, compass, twin telescope, hand-held laser range finder, passive night vision monocular, passive night vision goggles, hand-held thermal imager, day/night sights for weapons, passive night sight for 5.56 mm. INSAS Rifle/LMG, global positioning system, door frame metal detector, long range reccee and observation systems, battle field surveillance radar, hand-held metal detector and hand-held search light.

#### **Intrusion into Indian border by Chinese helicopters**

†1318. SHRIMATI MAYA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

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†Original notice of the question was received in Hindi.